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Title: Election of two Members from Lok Sabha to the National Institute of Mental Health and Neuro Sciences (NIMHANS), Bangalore.

THE MINISTER OF HEALTH AND FAMILY WELFARE, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): I beg to move the following: -

“That in pursuance of clause (1) of sub-section (1) of section 5 of the National Institute of Mental Health and Neuro Sciences (NIMHANS), Bangalore Act, 2012, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to serve as members of the National Institute of Mental Health and Neuro Sciences (NIMHANS), Bangalore subject to the other provisions of the said Act and rules made thereunder.”

माननीय अध्यक्ष : प्रश्न यह है:

“ कि राष्ट्रीय मानसिक स्वास्थ्य और तंत्रिका-विज्ञान संस्थान (निम्हान्स), बंगलोर अधिनियम, 2012 की धारा 5 की उपधारा (1) के खंड (ठ) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, राष्ट्रीय मानसिक स्वास्थ्य और तंत्रिका-विज्ञान संस्थान (निम्हान्स), बंगलोर के सदस्यों के रूप में कार्य करने के लिए, उक्त अधिनियम के अन्य उपबंधों और उसके अंतर्गत बनाए गए नियमों के अध्यक्षीन, अपने में से दो सदस्य निर्वाचित करें।”

प्रस्ताव स्वीकृत हुआ।

